

(b) whether Government are aware of complaints that imprinted colour T.V. sets, refrigerators and electronic goods were cornered by top DDA officials at nominal prices ; and

(c) whether any estimates have been made about the loss incurred in this transaction ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) No Sir.

(b) There are no colour TV sets. The refrigerators are being sold along with the flats. Electrical goods have not been disposed of.

(c) No loss as such was incurred as the goods were sold at 50%—75% of the cost depending upon whether they were used or not and this was the best price considering the offers and the price quoted.

**Provision of Kitchen in Type I Quarters at Panchkuin Road, New Delhi**

3542. SHRI RAM PUJAN PATEL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to provide kitchen in Type I quarters, Panchkuin Road, New Delhi ;

(b) if not, the reasons thereof ;

(c) whether it is a fact that most of the Type-I quarters at Panchkuin Road are vacant as the allottees are reluctant to take possession in the absence of kitchen; and

(d) if so, the number of vacant Type I quarters in the said area and the action Government propose to take to make addition of kitchen in these quarters at the earliest ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). There is no proposal to provide

separate kitchen due to financial constraints.

(c) and (d). Type I quarters in Panchkuin Road are less popular as compared to double room quarters in DIZ Area. All the quarters that fall vacant in Panchkuin Road are allotted immediately. As on 8-8-86 no quarter is pending allotment.

**Contract Labour in Indian Dairy Corporation and National Dairy Development Board**

3543. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether employment of contract labour direct or through contractors or private agencies is contrary to Government policies and practices and directives given to Government and Public Sector Units ;

(b) whether a large number of public sector units, including Mother Dairy, Delhi, Indian Dairy Corporation, New Delhi and National Dairy Development Board Offices have been defying these orders since inception and if so, corrective steps taken ;

(c) the number of persons in employment in Mother Dairy, IDC and NDDDB, Delhi ;

(d) whether these units pay 15 per cent of salaries to employment agencies in addition to 15 per cent taken from employees salaries ; and

(e) whether Government propose to take action against both employers and Employment agencies for this cut on low paid employees and also regularise such staff who have worked for more than one year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (e). Infor-

mation is being collected and will be laid on the Table of the House.

**Mineral Wealth in Kusumpur, Delhi**

3544. SHRI VISHNU MODI :

SHRI MULLAPALLEY  
RAMACHANDRAN :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Central Glass and Ceramic Research Institute, Calcutta has declared the Kusumpur china clay to be the best in India ;

(b) whether rapid urbanisation of Kusumpur and adjoining mineral bearing areas by the Delhi Development Authority will result in the closure of the source of quality china clay in future ;

(c) if so, the preventive steps Government propose to take to protect this source of high quality china clay till the mineral deposits are fully exploited ; and

(d) what other alternative source of such high quality china clay is available for the ceramic industries of northern India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES SHRIMATI RAMDULARI SINHA) ; (a) to (d). The information is being collected and shall be laid on the Table of the House.

**Use of Microwave for T.V. Transmission in Kerala**

3545. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a proposal to utilise the microwave for T.V. transmission in areas where it is not available at present in Kerala ;

(b) whether any arrangement has been reached between Doordarshan and the Department of Communications ; and

(c) if so, the details thereof and the places to be covered by T.V. transmission in this manner ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) and (c). Firm demand for providing microwave link between Trivandrum and Calicut via Cochin (along with end-links at Trivandrum and Cochin) has been placed by Doordarshan with the Department of Telecommunications. This would enable TV transmitter at Cochin to relay programmes telecast by Doordarshan Kendra, Trivandrum, after the link is executed by the Department of Telecommunications. Provision of an endlink facility at Calicut to enable relay of programmes from Trivandrum by the transmitter at Calicut will depend on the availability of resources in the Seventh Plan.

**Setting up of T.V. Centres**

3546. SHRI K. KUNJAMBU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total amount being spent this year on setting up new T.V. transmission centres in the country ; and

(b) by what time the whole country will be provided with T.V. transmission facilities ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Out of the total Annual Plan outlay of Rs. 124.30 crores for the financial year 1986-87 for Doordarshan, an outlay of Rs. 25.43 crores is for provision of transmission facilities.

(b) By the end of the Seventh Plan period, about 80% of the population of the country is expected to be covered by TV transmission service. Further expansion of the transmitter network will